

HIGH COURT OF DELHI : NEW DELHI

No. 4207/G-9/Genl.-II/DHC

Dated 25.01.2022

NOTICE INVITING QUOTATION

Sealed quotations are invited for repair and upholstery of following types of sofas of this Court.

Specifications	Three seater sofa officers (Raxine)	Three seater sofa officers (Cotton)	Two seater sofa officers (Raxine)	Three seater sofa Hon'ble Judges Chamber
Seat foam size (length & width)	20" x 21" (each seat)	20" x 21" (each seat)	20" x 21" (each seat)	59" x 23"
Seat foam height	4"	4"	4"	6"
Back foam size (length & width)	63" x 40"	63" x 40"	39" x 40"	71" x 20"
Back foam height	2"	1"	2"	3"
Handle foam size (length & width)	50" x 13"	-	-	30" x 14"
Handle foam height	1"	-	-	2"
Niwar	2"	2"	2"	2"
Marking	70"	70"	53"	81"
Sofa height	28"	28"	28"	32"
Sofa length	70"	70"	53"	81"

Interested parties should submit their quotation giving all specification, details, warranty etc. for repair and upholstery of all types of sofas mentioned above along with the sample of cloth/raxine used by them to this Court. The quotation should be addressed to the Registrar General, High Court of Delhi and reach Admn. Officer (Judl.), Receipt & Despatch (Establishment-II Branch), 2nd Floor, Administrative Block, High Court of Delhi, Sher Shah Road, New Delhi-110003 latest by 09.02.2022 till 04.30 P.M. The quotations received thereafter shall not be entertained under any circumstances. The words "**QUOTATION FOR REPAIR AND UPHOLSTERY OF SOFAS**" should be superscribed on the top of envelope containing quotation. Interested parties may inspect the sample of the Sofas by contacting the official present in General Stores, 2nd Basement, Administrative Block of this Court on any working day between 11 AM to 4 PM.

This Court reserves the right to accept or reject any or all quotations without assigning any reason, whatsoever.


Administrative Officer (Judl.)